GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 1753 (ANSWERED ON 30.07.2025)

POST RETIREMENT POSTS

1753. SHRI ADHIKARI DEEPAK DEV:

Will the **PRIME MINISTER** be pleased to state:

the details of the number of IAS, IPS & IRS officers who have service extension after their retirement during the last five years, post, year and person-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

Extension of service after retirement, is given in exceptional circumstances, in public interest to officers belonging to All India Services in accordance with provisions contained in All India Service (Death Cum Retirement Benefit) Rules, 1958 / relevant rules.
